

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2017
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S.P. Muralikrishnan	Counsel for Respondents R1, R12 to R22	S.P. Muralikrishnan
2.	SUSHMITA UDAYASANKAR	Counsel for Respondents 1-11	Sushmita U
3.	A.M. Sridharan	Counsel for Petitioner	A.M. Sridharan

ORDER

Mr. A.M. Sridharan, Counsel for Petitioner present. Mr. Sushmita Udayasankar, Counsel for R1 to R11 present. Mr. S.P. Muralikrishnan, Counsel for R12 to R22 present. Counsel for R1 to R11 prayed time for filing rejoinder. At request, time is extended. Put up on **06.09.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)